

ITEM NO.9

COURT NO.8

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 3576/2025

YADAV SUPPLIERS AND SCREENING PLANT & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

FOR ADMISSION

WITH

T.P.(C) No. 3593/2025 (XVI-A)

FOR ADMISSION

Date : 09-01-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Miss Pallavi Singh, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the transfer petitions.
2. Liberty is granted to serve the notice through the Standing Counsel for the State of Haryana.

(HARPREET KAUR)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)